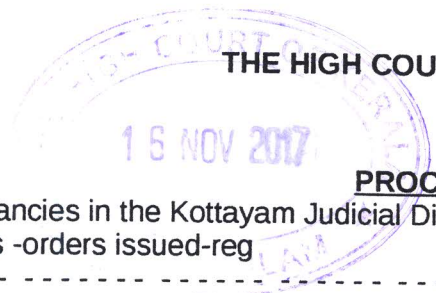


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16/11/17



THE HIGH COURT OF KERALA

102612

Kochi - 682 031
Dated - 14-11-2017

PROCEEDINGS

Judiciary - Vacancies in the Kottayam Judicial District-Transfer and Additional charge arrangements of Judicial Officers -orders issued-reg

ORDER NO. B1(A) 62/2017

In view of the vacancies in the Subordinate Judiciary of Kottayam Judicial District , the following charge arrangements are made

1.Sri.Sanil Kumar.K., Additional District Judge-V/Addl.MACT,Kottayam who is holding the Full additional charge of the MACT/Addl.District Judge,Pala is directed to conduct two days sitting in a week in the court of MACT/Additional District Court ,Pala.

2.Sri.Santhosh Das, Judicial Magistrate of the First Class, Vaikom is transferred and posted as Judicial Magistrate of First Class, Ettumanoor.

The Officer will hand over the charge of his office to Smt.Parvathy Vijayan, Nyayadhikari, Gram Nyayalaya Vaikom at Nanadom and proceed to take charge as Judicial Magistrate of First Class, Ettumanoor from the officer who is holding the additional charge of the said court.

3.Smt.Parvathy Vijayan, Nyayadhikari, Gram Nyayalaya Vaikom at Nanadom is placed in full additional charge of Judicial Magistrate of First Class ,Vaikom and the officer is directed to conduct five days sitting in a week in the Judicial Magistrate of First Class Court, Vaikom.

4.Smt.Roshan Thomas, Judicial Magistrate of First Class, Kanjirappally is placed in full additional charge of Nyayadhikari, Gram Nyayalaya, Pambady at Pallickathodu.The officer is directed to conduct one day sitting in a week in the Gram Nyayalaya, Pambady at Pallickathodu.

The officer at Sl.No.2 is eligible for Special Pay at the rate of Rs.1250/-per month in his new post .The officer is also eligible for Transfer Grant and Joining time.



(By order)

K Babu

Registrar(Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Additional Chief Secretary to Govt.Home(C) Dept.Thiruvananthapuram(with C/L)
- The Director of Public Relations,Thiruvananthapuram.
- The Director and Addl.Director of Kerala Judicial Academy, Athani, Aluva.
- The Officers concerned
- The Private Secretary to the Acting Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice V Chitambaresh.
- The Courts concerned.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A),B3(B),B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell & Computer cell,High Court.
- The Administrative Records Section, High Court (2 copies)

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